

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/511(KB)2018
IA(I.B.C)/868(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	SAURIA CONSTRUCTION VS KOHINOOR PULP & PAPER PVT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

For the Liquidator

Mr. Shaunak Mitra, Adv.

Mr. Avik Chaudhuri, Adv.

Mr. shruti Majumdar, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/868(KB)2024

2. This IA has been filed by the Liquidator for taking on record progress report at page 31.

This IA is accompanied by an affidavit of Liquidator at page 66. Progress report is taken on record. Accordingly, this IA is **allowed and disposed of**.

3. Post the matter on **24.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**